

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.1934
ANSWERED ON 09.12.2021**

STATUS OF TALCHER THERMAL POWER STATION

1934. SHRI MAHESH SAHOO:

**Will the Minister of POWER
be pleased to state:**

- (a) whether Phase 1 and Phase 2 of Talcher thermal Power Station in Angul district of Odisha have been shut down on 31st March 2021;**
- (b) if so, the details thereof along with the present status of the plant;**
- (c) the steps taken by the Government about the fate of 829 employees who have been dropped and several intended beneficiaries;**
- (d) whether the Government proposes to give extension to the existing plant or progress to start phase-3 as announced several years back or a new plant would be set up in its place;**
- (e) if so, the details thereof along with the time frame for beginning of its operation;
and**
- (f) if not, the reason therefor?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (f) : NTPC has two thermal plants at Talcher (Angul District of Odisha). Talcher Kaniha, having a capacity of 3000 MW (6x500 MW) is in service and there are no plans to shut down the plant.

The operations of more than 54 year old Talcher Thermal Power Station with capacity of 460 MW (4x60 MW and 2x110 MW) have been stopped w.e.f. 31.03.2021 in view of safety, efficiency and environment considerations. Ministry of Labour & Employment, Government of India accorded approval of closure with effect from 20.08.2021 under Industrial Disputes (ID) Act 1947.

Generation is a de-licensed activity and as per Section 7 of the Electricity Act, 2003, “any generating company may establish, operate and maintain a generating station without obtaining a license/permission under this Act, if it complies with the technical standards relating to connectivity with the grid”. Accordingly, sanction/approval of the Government is not required for setting up of thermal power plants.
